

(for insertion in the Maharashtra Government Gazette, Part – I, Central Section)

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE
APPELLATE SIDE, BOMBAY**

No. A. 3935/76/2025

It is hereby certified that the below mentioned Civil Judge, Junior Division and Judicial Magistrate First Class have satisfactorily completed their probation period as per proviso to Rule 13(1),13(4) r/w Rule 15 of the Maharashtra Judicial Service Rules, 2008 and have also completed 3 years of regular service on the post of first appointment as specified at Instruction No. 1 in the Government Circular, General Administration Department: No. PC-1414/(M.No.73/14)/13A dated 11.09.2014. Accordingly, such Judicial Officers are eligible to be considered as 'permanent employees' for all necessary purposes to the posts mentioned in column No. 2 against their names, from the date mentioned in column No.4

Sr. No.	Name of Judicial Officer and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
1	Shri Diwakar Deorao Fulzele Civil Judge, Senior Division, Vaduj, Satara	Civil Judge, Junior Division	26/09/2011	25/09/2014 (date of completion of probation period 25/09/2013)
2	* Smt. Sunita Prabhakrrao Paithankar, 3 rd Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate, Jalna	Civil Judge, Junior Division	25/08/2009	24/08/2013
3	Shri Gopal Damodar Agrawal Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jalna	Civil Judge, Junior Division	29/11/2010	28/11/2013 (date of completion of probation period 28/11/2012)
4	Shri Ajayprakash Ramnath Yadav, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Daryapur, Amravati	Civil Judge, Junior Division	09/01/2012	08/01/2015 (date of completion of probation period 08/01/2014)

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	(1)	(2)	(3)	(4)
5	Shri Mahesh Jagannath Daule, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Yavatmal	Civil Judge, Junior Division	14/01/2013	13/01/2016 (date of completion of probation period 13/01/2015)
6	Shri Rahul Sureshrao Dhadake, Civil Judge, Junior Division and Judicial Magistrate, First Class Lakhani, Buldhana	Civil Judge, Junior Division	03/02/2014	02/02/2017 (date of completion of probation period 02/02/2016)
7	Smt. Jyoti Bharat Goyal (Ms. Jyoti Shivam Khedkar Goyal) Civil Judge, Junior Division and Judicial Magistrate, First Class, Phaltan, Satara	Civil Judge, Junior Division	03/02/2014	02/02/2017 (date of completion of probation period 02/02/2016)
8	Shri Bhanupratap Basantsingh Chouhan, Joint 11 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Akola	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
9	Smt. Sheetal Shivaji Matkar, 6 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Yavatmal	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
10	* Smt. Pranita Durgashankar Deshpande (Ms. Pranita Ritesh Sugaonkar) Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Newasa, Ahmednagar	Civil Judge, Junior Division	26/10/2015	23/04/2018
11	Shri Sujit Ambadas Rathod, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gadhinglaj, Kolhapur	Civil Judge, Junior Division	01/12/2015	30/11/2018 (date of completion of probation period 30/11/2017)

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	(1)	(2)	(3)	(4)
12	* Shri Haridas Sandipan Satpute, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ramtek, Nagpur	Civil Judge, Junior Division	26/10/2015	25/10/2019
13	Shri Vinayak Dattatray Patil, Civil Judge, Junior Division and Judicial Magistrate, First Class, Kannad, Aurangabad	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
14	Smt. Shabnam Ansar Virani, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Daund, Pune	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
15	Smt. Swati Hanmantrao Panhale, 10 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Aurangabad	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
16	Shri Balkrishna Rajaram Patil, Civil Judge, Junior Division and Judicial Magistrate, First Class, Mohadi, Bhandara	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
17	Smt. Harshala Yashwant Kawale, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Satara	Civil Judge, Junior Division	01/12/2015	30/11/2018 (date of completion of probation period 30/11/2017)
18	Smt. Archana Subhash Pansare, Assistant Charity Commissioner, Parbhani	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)

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	(1)	(2)	(3)	(4)
19	Shri Siddharth Babaji Somnath Gadve, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class Dahiwadi, Satara	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017) /
20	Shri Dhiraj Maruti Hinglajkar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Wadwani, Beed	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017) /
21	* Smt. Minakshi Manohar Dhanraj, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Chalisgaon, Jalgaon	Civil Judge, Junior Division	16/02/2017	31/03/2020
22	* Shri Dnyaneshwar Umarsing Rajput, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Hingoli, Parbhani	Civil Judge, Junior Division	26/10/2015	25/10/2018
23	Shri Mohammed Amer Mohammed Jalal Shaikh, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class Vasai, Thane	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017) /
24	Shri Sachin Rajaram Shinde, Civil Judge, Junior Division and Judicial Magistrate, First Class Chandur Railway , Amravati	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017) /
25	Smt. Reena Deepak Kharate, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nilanga, Latur	Civil Judge, Junior Division	01/12/2015	30/11/2018 (date of completion of probation period 30/11/2017) /

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	(1)	(2)	(3)	(4)
26	Shri Omkar Arvind Sane, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Khamgaon, Buldhana	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
27	Shri Shamrao Popat Lankeshwar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Warud, Amravati	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
28	Smt. Aishwarya Sagar Jadhav, Judicial Magistrate, First Class Nagpur Railway, Nagpur	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
29	Smt. Asha Vishal Mohite, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Karad, Satara	Civil Judge, Junior Division	01/12/2015	30/11/2018 (date of completion of probation period 30/11/2017)
30	Smt. Vinaya Atmaram Desai, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Shirala, Sangli	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
31	Smt. Mangala Gajanan Hiwarale, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Wardha	Civil Judge, Junior Division	01/12/2015	30/11/2018 (date of completion of probation period 30/11/2017)
32	Shri Vijaykumar Bajarang Salunke, Judicial Magistrate, First Class, Bhusawal Railway, Jalgaon	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)

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	(1)	(2)	(3)	(4)
33	* Shri Gajanan Chandrakant Fulzalke, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mangaon, Raigad at Alibag	Civil Judge, Junior Division	26/10/2015	06/07/2019
34	Smt. Suvarna Avinash Kulkarni, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Akola	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
35	Shri Anupam Rajendrappa Mukkanwar, Judicial Magistrate, First Class, Manmad Railway, Nashik	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
36	Shri Haribhau Dasharath Deshinge, Civil Judge Junior Division and Judicial Magistrate, First Class, Chikhali, Buldhana	Civil Judge, Junior Division	26/10/2015	25/10/2018 (date of completion of probation period 25/10/2017)
37	* Smt. Suchita Harakchand Rathi, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Omerga, Osmanabad	Civil Judge, Junior Division	01/12/2015	22/06/2018

***Note :-** The date of permanency and date of completion of probation period of said Judicial Officers are same as mentioned at column No. 4.

High Court of Judicature at Bombay

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Dated : 07 February, 2025

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 (Sameer S. Adkar)
 Registrar General

No. A. 3935/76/2025

- 1) The Chief Secretary to the Government of Maharashtra, General Administration Department, Mantralaya, Mumbai (By letter)
- 2) The Principal Secretary and R.L.A., Government of Maharashtra, Law and Judiciary Department, Mantralaya, Mumbai (By letter)
- 3) The Principal Secretary, Government of Maharashtra, Home Department, Mantralaya, Mumbai (By letter)
- 4) The Principal Secretary, Government of Maharashtra, Finance Department, Mantralaya, Mumbai (By letter)
- 6) The Accountant General, Maharashtra – I, Mumbai
- 7) The Accountant General, Maharashtra – II, Nagpur
- 8) The Manager, Government Central Press, Mumbai.
- 9) The Pay and Accounts Officer, Mumbai.
- 10) The Principal District and Sessions Judge, _____
- 11) The Charity Commissioner, Mumbai
- 12) The Concerned 37 Judicial Officers

High Court of Judicature at Bombay

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Dated : 7th February, 2025


For Registrar General

